

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1803
ANSWERED ON:23.03.2012
ENVIRONMENTAL CLEARANCE TO POWERPROJECTS
Singh Shri Ganesh

Will the Minister of POWER be pleased to state:

- (a) the number of power projects pending for approval of environmental clearance in the country, State-wise;
- (b) whether there has been delay in getting environmental clearance for various power projects in the country;
- (c) if so, the details thereof along with the reasons therefor; and
- (d) the corrective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) : As per the information, State-wise details of Power Projects awaiting Environment clearances from Ministry of Environment & Forests (MoEF) is given in Annex.

(b) to (d) : MoEF accords Environment clearance to Power Projects as per defined procedures laid down through various Notifications issued by them from time to time. At times, concerns have been expressed by CPSUs regarding non-receipt of timely Environmental Clearance. The status of Environment clearance for Power Projects is being monitored regularly by Ministry of Power (MoP). Regular interaction is also held by MoP with MoEF for expediting the clearances. The specific issues pertaining to Environment clearances are also taken up at various fora for resolution.